

DIVISION BENCH
COURT - I

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/265(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

IN THE MATTER OF	BANK OF BARODA VS M C INDUSTRIES LTD
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr.Avishek Guha,Adv.] For the Financial Creditor
Ms.Arunika Dutta,Adv.]
Mr.Kaustav De Sarkar,Adv.]

ORDER

1. Ld.Counsel for the Financial Creditor present.
2. Ld.Counsel appearing for the Financial Creditor seeks one weeks' time to file affidavit of service with the Registry.
3. At request, time is allowed for the same.
4. Post the matter on **22/05/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**